भी भूजी १

## **Declaration of Assets and Liabilities**

Year 2021-2022

I, Kumar Kamlesh Kinkarson/daugi	hter/wife of Late Anix Singl
aged 51 years, belonging to Reservice and presently working as Library	schar legisletive Assembly
service and presently working as Library	Attendant Secretariat
give herein below the details of the assets (immoval	
myself, my spouse and dependants*:	

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## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20000	10000	NIL	NIL	WIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	40000	70000	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	12000	12050	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	10gm	12gm	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NĪL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	5.46 Silimal Naugarhi Mungar	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	House Incomple te	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on F. D. 29.22 4, 26979.05
(a)	(i) Loans from Banks	SBI, V.M.C Patna	
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of MIL water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	KIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO- CURPK 9913M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	HIL
	(iii) Sales Tax [Only in case of proprietary business]	NJL	NIL
	(iv) Property Tax	NIL	NIL

## Personal Detail

c. <u>I croomar b</u>	<u>zcun</u>		
GPF/CPF/PRAN No.	:-	PTS1BLA - 1176	
Gender	:-	Male (M/F)	
Date of Birth	:-	10061970	(DD/MM/YYYY)
Class/Group	:-	(A/B/C)	
Cadre	I-	Bithor Legislative Absembly, Secretarion (Full Name e.g. B.A.SBihar Administrative Service B.S.SBihar Secretariat Service etc.)	
Home District	:-	Khagaria	
I hereby d	leclare	that the above details are true to the	best of my

knowledge and belief.

Signature Kr. Kamlesh Kinkar

Name of Employee: Kumay Kamlesh Kinkaz

Designation: Library Attendant

Department: Bihar Violhan Mandal,

Note:

Place: Patna

Date: 08-02-2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Kr. Kernlest Kinkar